

NO. HCE 76/2004

High Court of Karnataka,  
Bengaluru,  
Dated: 12<sup>th</sup> April 2019.

**NOTIFICATION**

In view of the General Elections - Lok Sabha - 2019 and Government Notification No. DPAR 16 HHL 2019 dated 09.04.2019 issued by Government of Karnataka, **Thursday, the 18<sup>th</sup> April 2019 is declared as General Holiday to the High Court of Karnataka, Principal Bench, Bengaluru and Tuesday, the 23<sup>rd</sup> April 2019 is declared as General Holiday to the High Court of Karnataka, Benches at Dharwad and Kalaburagi.**

Further, **Thursday, the 18<sup>th</sup> April 2019** is declared as **Non Sitting Day to High Court of Karnataka, Benches at Dharwad and Kalaburagi** and **Saturday, the 27<sup>th</sup> April 2019 is declared as Sitting Day** to the said Benches in lieu of Non Sitting day on 18<sup>th</sup> April 2019.

The timings of the office of said Benches on the said Non Sitting day **i.e., 18.04.2019 is fixed from 10.15 a.m. to 02.00 p.m.**

BY ORDER OF HON'BLE  
THE ACTING CHIEF JUSTICE,

  
(V. SRISHANANDA)  
REGISTRAR GENERAL.

Contd.,

**To:-**

1. The Secretary to Hon'ble the Acting Chief Justice,
2. The Private Secretaries to all the Hon'ble Judges,
3. The Additional Registrar General, Benches at Dharwad and Kalaburagi for information and necessary action in the matter,
4. The Principal District and Sessions Judges of all the Districts,
5. The Chief Secretary to the Government of Karnataka, Bengaluru for information,
6. The Principal Secretary, Law Department, Government of Karnataka,
7. The President, Karnataka Judicial Officers Association, Bengaluru,
8. The Advocate General in Karnataka,
9. The P.A.s to Registrar General / Registrar (Vigilance) / Registrar (Judicial) / Registrar (Administration) / Registrar (Computers) / Registrar (Infrastructure & Maintenance) / Registrar (Statistics & Review) / Registrar (Recruitment) / Central Project Co-ordinator (Computers),
10. The Director, Karnataka Judicial Academy, Bengaluru,
11. The Director, Bengaluru Mediation Centre, Bengaluru,
12. The Director, Arbitration Centre, Bengaluru,
13. The Secretary, High Court Legal Services Committee,
14. All Group-A officers of this office,
15. The Secretary, Advocates Association, High Court / City Civil Court Units,
16. The Secretary, Karnataka State Bar Council, Bengaluru,
17. The Secretary, Federation of Woman Lawyers Association, Bengaluru,
18. The P.A. to Registrar (Judicial) with a request to circulate amongst all the Court Officers and Assistant Court Officers,
19. All the Section Officers of this Office with a direction to circulate amongst the staff under their control,
20. Notification file,
21. Office Copy.

  
**REGISTRAR GENERAL.**